

CA: 190/2020

M/s. OMEGA Laboratories Ltd v. Registrar of Companies

20.11.2020

File is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on training today.

Present: Sh.Harsh Gupta, Ld. Counsel for Appellant.

Put up for consideration/appropriate orders on physical hearing day on 25.11.2020.

In the meanwhile, in the interest of justice, the sentence is suspended till 25.11.2020 only.

Further, a copy of this order be given dasti through electronic mode to counsel for appellant.

CHARU
AGGARWAL

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by CHARU
AGGARWAL
Date: 2020.11.20
14:43:30 +0530

(Charu Aggarwal)
1st Link ASJ-02/Central
20.11.2020

APPLICATION for surety withdrawn

**FIR No.267/2015
PS: Darya Ganj
State v. Sakir
(applicant Tajim)**

20.11.2020

Present Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on training today.

Present: Sh. Pawan Kumar, Addl. PP for the State.
Sh. Ankit Aggarwal, Ld. Counsel for applicant/accused.

At request, put up for 02.12.2020.

CHARU
AGGARWAL

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by CHARU
AGGARWAL
Date: 2020.11.20
14:43:44 +0530

(Charu Aggarwal)
1st Link ASJ-02/Central
20.11.2020

MISC Application

**FIR No.13/2017
PS: Karol Bagh
State v. Gaurav @ Kishan**

20.11.2020

Present Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on training today.

Present: Sh. Pawan Kumar, Addl. PP for the State.
None for applicant.

Put up for purpose already fixed on 01.12.2020.

CHARU
AGGARWAL

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by CHARU
AGGARWAL
Date:
2020.11.20
14:43:52 +0530

(Charu Aggarwal)
1st Link ASJ-02/Central
20.11.2020

**MISC Application of accused Honey rawat for conducting Bone
Ossification test**

**FIR No.227/2020
PS: Wazirabad
State v. Imra @ Akhtar**

20.11.2020

**Present Application is taken up by the undersigned
being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld.
ASJ, who is stated to be on training today.**

Present: Sh. Pawan Kumar, Addl. PP for the State.
Sh.Gurtinder Singh, Ld. Counsel for applicant.

At request, put up for 05.12.2020.

CHARU
AGGARWAL

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by CHARU
AGGARWAL
Date: 2020.11.20
14:44:06 +0530

(Charu Aggarwal)
1st Link ASJ-02/Central
20.11.2020

BAIL APPLICATION

**FIR No.205/2018
PS: Lahori Gate
State v. Arjun Kumar**

20.11.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on training today.

Present: Sh. Pawan Kumar, Addl. PP for the State.
Sh.Deepak Kumar, Ld. Counsel for applicant/accused.

At request, put up for 05.12.2020.

CHARU
AGGARWAL

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by CHARU
AGGARWAL
Date: 2020.11.20
14:44:14 +0530

(Charu Aggarwal)
1st Link ASJ-02/Central
20.11.2020

BAIL APPLICATION

**FIR No. 292/2014
PS: Rajinder Nagar
State v. Pooja
(applicant Munni @ moni)**

20.11.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on training today.

Present: Sh. Pawan Kumar, Addl. PP for the State.
Sh.Chirag Khurana, Ld. Counsel for applicant/accused.

At request, put up for 25.11.2020.

**CHARU
AGGARWAL**

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CHARU
AGGARWAL
Date: 2020.11.20
14:44:24 +0530

(Charu Aggarwal)
1st Link ASJ-02/Central
20.11.2020

BAIL APPLICATION

**FIR No. 339/2016
PS: Darya Ganj
State v. Rahul Sharma**

20.11.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on training today.

Present: Sh. Pawan Kumar, Addl. PP for the State.
Sh. S.N. Shukla, LAC for applicant/accused.

At request, put up for 24.11.2020.

CHARU
AGGARWAL

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by CHARU
AGGARWAL
Date:
2020.11.20
14:44:36 +0530

(Charu Aggarwal)
1st Link ASJ-02/Central
20.11.2020

BAIL APPLICATION

**FIR No . 210/2018
PS: Prashad Nagar
State v. Ashu Atta
(Applicant Rahul @ Tyagi)**

20.11.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on training today.

Present: Sh. Pawan Kumar, Addl. PP for the State.
Sh. Pankaj Srivastava, Ld. Counsel for applicant/accused.

At request, put up for 25.11.2020.

CHARU
AGGARWAL

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by CHARU
AGGARWAL
Date: 2020.11.20
14:44:47 +0530

(Charu Aggarwal)
1st Link ASJ-02/Central
20.11.2020

MISC APPLICATION

**FIR No. 478/2018
PS: Burari
State v. Sanjay Tiwari**

20.11.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on training today.

Present: Sh. Pawan Kumar, Addl. PP for the State.
Applicant/accused in person

At request, put up for 25.11.2020.

**CHARU
AGGARWAL**

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by CHARU
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Date: 2020.11.20
14:44:57 +0530

(Charu Aggarwal)
1st Link ASJ-02/Central
20.11.2020

MISC APPLICATION

**FIR No. 39/2019
PS: Lahori Gate
State v. Vinod @ Dada**

20.11.2020

Present Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on training today.

Present: Sh. Pawan Kumar, Addl. PP for the State.
Sh. Ashutosh Thakur, Ld. Counsel for applicant/accused.

At request, put up for 26.11.2020.

CHARU
AGGARWAL

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by CHARU
AGGARWAL
Date: 2020.11.20
14:45:07 +0530

(Charu Aggarwal)
1st Link ASJ-02/Central
20.11.2020

BAIL APPLICATION

**FIR No. 130/2014
PS: Kamla Market
State v. Raj Bahadur
(Applicant Sanjay @ Dharamvir)**

20.11.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on training today.

Present: Sh. Pawan Kumar, Addl. PP for the State.
None for applicant/accused.

Put up for 26.11.2020 for purpose already fixed.

CHARU
AGGARWAL

Digitally signed
by CHARU
AGGARWAL
Date: 2020.11.20
14:46:05 +0530

(Charu Aggarwal)
1st Link ASJ-02/Central
20.11.2020

BAIL APPLICATION

**FIR No. 130/2014
PS: Kamla Market
State v. Raj Bahadur
(Applicant Yadvender @ Guddu Yadav)**

20.11.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on training today.

Present: Sh. Pawan Kumar, Addl. PP for the State.
Sh. Bijan Kumar Singh, Ld. Counsel for applicant/accused.

At request, put up for 26.11.2020 for purpose already fixed.

CHARU
AGGARWAL

Digitally signed
by CHARU
AGGARWAL
Date: 2020.11.20
14:45:16 +0530

(Charu Aggarwal)
1st Link ASJ-02/Central
20.11.2020

MISC APPLICATION

**FIR No. 678/2015
PS: Subzi Mandi
State v. Ajay Pal
(applicant Sudhir pal)**

20.11.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on training today.

Present: Sh. Pawan Kumar, Addl. PP for the State.
Sh. Hans Raj Singh, Ld. Counsel for applicant/accused
with applicant Sudhir Pal in person.

At request, put up for 27.11.2020.

CHARU
AGGARWAL

Digitally signed
by CHARU
AGGARWAL
Date: 2020.11.20
14:45:23 +0530

(Charu Aggarwal)
1st Link ASJ-02/Central
20.11.2020

Cri. Rev.: 369/2019
Buffalo Networks P. Ltd v. State

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Rajiv Sharma, Ld. Counsel for both the revisionist.
Sh. Pawan Kumar, Ld. Counsel for respondent.

As per direction, **put up for purpose fixed in terms
of previous orders for 25.11.2020.**


(Reader)
20.11.2020.

SC: 687/2017
State v. Shahnawaj @ Shanu
FIR no. 25/2017
PS: Maurice Nagar

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Pawan Kumar, Ld. Adll. PP for the state.
Sh. A.A. Qureshi, Ld. Counsel for accused.

As per direction, put up for purpose fixed in terms
of previous orders for 25.11.2020.


(Reader)
20.11.2020.

CA: 127/2019
Vimal kr Taheem v. State

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. A.N. Khan, Ld. Counsel for appellant with
appellant in person.
Sh. Pawan Kumar, Ld. Counsel for R-1.
Sh. O.P. Bharti, Id. Counsel for Respondent no.2

As per direction, **put up for purpose fixed in terms
of previous orders for 05.12.2020.**


(Reader)
20.11.2020.

CA: 54/2019
State v. Jagdish Sharma

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Pawan Kumar, Ld. Addl. PP for the
State/Appellant.
None for respondent.

As per direction, **put up for purpose fixed in terms
of previous orders for 07.12.2020.**

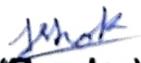

(Reader)
20.11.2020.

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Amit Bhatnagar, Ld. Counsel for Appellant.
Sh. Arpit Batra, Ld. Counsel for ITO
Sh. Pawan Kumar, Ld. Addl. PP for the state/respdt.

As per direction, **put up for purpose fixed in terms
of previous orders for 03.12.2020.**


(Reader)
20.11.2020.

CA: 112/2018
R& G S/o Prahlad Singh v. State

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : None for Appellant.
Sh. Pawan Kumar, Ld. Addl. PP for the state/respdt.

As per direction, **put up for purpose fixed in terms
of previous orders for 07.12.2020.**

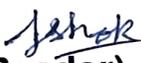

(Reader)
20.11.2020.

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : None for revisionist.
Sh. Pawan kumar, Ld. Addl. PP for the state/R-2.

**As per direction, put up for purpose fixed in terms
of previous orders for 10.12.2020**


(Reader)
20.11.2020.

CA:462/2019
Neeraj Kr Goel v. State & Ors.

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Vishwajeet Mangla, Ld. Counsel for Appellant
Sh. Pawan kumar, Ld. Addl. PP for the state/R-1.

As per direction, put up for purpose fixed in terms
of previous orders for 07.12.2020


(Reader)
20.11.2020.

Cri. Rev. 256/2020
Shakeel Malik and Anr v. NCT of Delhi

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Kuldeep Mansukhani, Ld. Counsel for Revisionist.
Sh. Pawan Kumar, Ld. Addl. PP for the respondent.

**As per direction and at request put up for purpose
fixed in terms of previous orders for 28.11.2020.**


(Reader)
20.11.2020.

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Krishna Parikha, Ld. Counsel for Revisionist.
Sh. Pawan Kumar, Ld. Addl. PP for the respondent.

**As per direction, put up for purpose fixed in terms
of previous orders for 25.11.2020.**


(Reader)
20.11.2020.

CA: 160/2020
Dharmender @ Ishan v. State

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Appellant in person with counsel Sh. Mahkar Singh.
Sh. Pawan Kumar Ld Addl.PP for state.

As per direction, **put up for purpose fixed in terms
of previous orders for 15.12.2020.**


(Reader)
20.11.2020.

SC:28098/2016
State v. Shiv Prasad @ Amit etc.
FIR No.: 298/2012
PS: Sarai Rohilla

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Pawan Kumar, Ld. Addl. PP for the state.
None for accused.

As per direction, put up for purpose fixed in terms
of previous orders for 06.12.2020.


(Reader)
20.11.2020.

SC:27799/2016

State v. Kailash Kumar etc

FIR No.: 69/2012

PS: Sarai Rohilla

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Pawan Kumar, Ld. Addl. PP for the state.
None for accused.

**As per direction, put up for purpose fixed in terms
of previous orders for 06.12.2020.**

Jehok
(Reader)

20.11.2020.

SC:27481/2016
State v. Pawan Sharma
FIR No.: 386/2014
PS: Pahar Ganj

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Pawan Kumar, Ld. Addl. PP for the state.
None for accused.

As per direction, put up for purpose fixed in terms
of previous orders for 04.12.2020.


(Reader)
20.11.2020.

SC:27806/2019
State v. Shanu
FIR No.: 173/2013
PS: Burari

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Pawan Kumar, Ld. Addl. PP for the state.
Sh. J.S. Mishra, LAC for accused.

As per direction, put up for purpose fixed in terms
of previous orders for 04.12.2020.


(Reader)
20.11.2020.

SC:287/2019
State v. Sanjay Tiwari
FIR No.: 478/2018
PS: Burari

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Pawan Kumar, Ld. Addl. PP for the state.
All accused are in person.
DW Rizwan in person.

As per direction, **put up for purpose fixed in terms
of previous orders for 25.11.2020.**


(Reader)
20.11.2020.

CA: 54840/2016
Bhupinder Singh Sawhney v. State & Anr

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Dushyant Kumar, proxy Counsel for Appellant no.1.
Appellant no. 1 in person.
Sh. L.N. Grover, Ld. Counsel for Appellant no.2.
Sh. Pawan Kumar, Ld. Addl. PP for the state/respdt.
Sh. Sanjeev Goel, Ld. Counsle for respndent no.2.

As per direction, **put up for purpose fixed in terms
of previous orders for 02.12.2020.**

sshok
(Reader)
20.11.2020.

CA: 54842/2016
Bhupinder Singh Sawhney v. State & Anr

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Dushyant Kumar, proxy Counsel for Appellant no.1.
Appellant no. 1 in person.
Sh. L.N. Grover, Ld. Counsel for Appellant no.2.
Sh. Pawan Kumar, Ld. Addl. PP for the state/respdt.
Sh. Sanjeev Goel, Ld. Counsle for respndent no.2.

As per direction, **put up for purpose fixed in terms
of previous orders for 02.12.2020.**


(Reader)
20.11.2020.

CA: 54841/2016

Bhupinder Singh Sawhney v. State & Anr

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Dushyant Kumar, proxy Counsel for Appellant no.1.
Appellant no. 1 in person.
Sh. L.N. Grover, Ld. Counsel for Appellant no.2.
Sh. Pawan Kumar, Ld. Addl. PP for the state/respdt.
Sh. Sanjeev Goel, Ld. Counsle for respndent no.2.

As per direction, **put up for purpose fixed in terms
of previous orders for 02.12.2020.**


(Reader)
20.11.2020.

SC:28296/2016
State v. Pooja
FIR No.: 292/2014
PS: Rajinder Nagar

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Pawan Kumar, Ld. Addl. PP for the state.
Ms. Priti Srivastava, Id counsel for accused Munni.
Accused no. 4 Mohit in person.

**As per direction, put up for purpose fixed in terms
of previous orders for 25.11.2020.**


(Reader)
20.11.2020.

CA: 281/2019
Mohd. Nawab & Ors. v. State

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Ms. Kushdeep Gaur, Ld. Counsel for all the appellants
with appellant in person.
Ms. Farah Yasmin, Complainant /Appellant in person
with counsel.

**As per direction, put up for purpose fixed in terms
of previous orders for 25.11.2020.**


(Reader)
20.11.2020.

CA: 241/2019

Ram Naresh Ray v. The Bharat Coop. Society Ltd.

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Subodh Kumar, Ld. Counsel for Appellant with
Appellant in person.
Sh. Vijender , AR for respondent .

**As per direction, put up for purpose fixed in terms
of previous orders for 08.12.2020.**


(Reader)

20.11.2020.

Crl. Rev. :240/2020
Raja Ram @ Geeteshwar Saini & Ors v. State

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Vipin kumar, Id. Counsel for revisionist alongwith
both revisionist in person.
Sh. Pawan Kumar, Ld. Addl. PP for the state/Respdt.

As per direction, **put up for purpose fixed in terms
of previous orders for 16.12.2020.**


(Reader)
20.11.2020.

Crl. Rev. :235/2020
Ramesh Batheja v. Neeraj Krishnani & Ors

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Rajiv Kapoor, Counsel for revisionist alongwith
revisionist in person.
Sh. Vijay Zaveri, Ld. Counsel for R-1 & 2.
None for respondent no.3 and 4.

Copy of revision petition supplied to counsel for R-1
and 2.

As per direction, **put up for purpose fixed in terms
of previous orders for 15.01.2021.**


(Reader)
20.11.2020.

CA:149/2020
Space Services India P. Ltd. v. State & Anr.

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Dharmender Priyani, Ld. Counsel for Appellant.
Sh. Pawan kumar, Ld. Addl. PP for the state/respdt.
Sh. Harak Singh, Ld. Counsel for R-2/ITO.

As per direction, put up for purpose fixed in terms
of previous orders for 29.01.2021.


(Reader)
20.11.2020.

CA:150/2020

Space Services India P. Ltd. v. State & Anr.

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Dharmender Priyani, Ld. Counsel for Appellant.
Sh. Pawan kumar, Ld. Addl. PP for the state/respdt.
Sh. Harak Singh, Ld. Counsel for R-2/ITO.

As per direction, **put up for purpose fixed in terms
of previous orders for 29.01.2021.**


(Reader)
20.11.2020.

CA:132/2020
Samay Chand v. Govt. of NCT

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Proxy counsel Ms. Rashmin for Appellant.
Sh. Pawan kumar, Ld. Addl. PP for the state/R-1.

As per direction, **put up for purpose fixed in terms
of previous orders for 07.01.2021.**


(Reader)
20.11.2020.

Crl. Rev. :253/2020
Ram Kumar Garg v. M/s. SMC Global Securities Ltd.

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : None.

**As per direction, put up for purpose fixed in terms
of previous orders for 03.12.2020.**


(Reader)
20.11.2020.

Crl. Rev. :254/2020
Nirmal Garg v. M/s. SMC Global Securities Ltd.

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : None.

As per direction, put up for purpose fixed in terms
of previous orders for 03.12.2020.


(Reader)
20.11.2020.

SC:27566/16
State v. Gulzar etc.
FIR No.: 2/2010:
PS: Subzi Mandi

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Pawan Kumar, Ld. Addl. PP for the state.
Sh. Sagar Vashisht proxy counsel for accused
alongwith accused Saleem @ Sanjay, Wakiluddin, Ram Lakhan and
Sabir in person.

IO SI Sumer Singh in person

ASI Ajit Singh in person.

**As per direction, put up for purpose fixed in terms
of previous orders for 25.11.2020.**


(Reader)
20.11.2020.

SC:622/2019
State v. Vikas
FIR No.: 58/2019
PS: Roop Nagar

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Pawan Kumar, Ld. Addl. PP for the state.
Sh. K.K. Singh, Ld. Counsel for both accused
alongwith both accused in person.

As per direction, **put up for purpose fixed in terms
of previous orders for 16.03.2021.**


(Reader)
20.11.2020.

CA:295/2019

Ramanand Chaudhary v. Mohd. Israil and State

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : None for Appellant through VC.
Sh. Pramod Kumar Singhal, Counsel for R-1 through
VC.
Sh. Pawan kumar, Ld. Addl. PP for the state/R-2.

As per direction, **put up for purpose fixed in terms
of previous orders for 08.12.2020**


(Reader)
20.11.2020.

CA:100/2020
Suresh Jain v. State

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. Joydeep Mazumdar, Ld. Counsel for Appellant.
Sh. Pawan kumar, Ld. Addl. PP for the state/R-1.
Sh. Chander M. Maini, Ld. Counsel for respdt no.2.

**As per direction, put up for purpose fixed in terms
of previous orders for 08.12.2020.**


(Reader)
20.11.2020.

CA:99/2020
Jaspal Singh v. the State

**LD. P.O. IS ON CORE COMPETENCE CONFERENCE ON
KNOWLEDGE, SKILL AND PERSPECTIVE DEVELOPMENT
TRAINING.**

20.11.2020

Present : Sh. A. K. Tripathi, Ld. Counsel for Appellant.
Sh. Pawan kumar, Ld. Addl. PP for the state/R-1.

As per direction, **put up for purpose fixed in terms
of previous orders for 27.11.2020.**


(Reader)
20.11.2020.